

High Court Of Judicature At Allahabad

OFFICE MEMORANDUM

No.180/JR(S)/2016 Dated: Allahabad : Apr 29, 2016

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The following Additional District & Sessions Judges (Fast Track Court) have been transferred to the places indicated against their names below.

They shall keep themselves ready to hand-over charge at their present place of posting on May 07, 2016 afternoon.

No representation shall be moved by the officer until he has joined at transferred place.

The notification regarding their posting at the station to which they have been transferred will follow.

S1 No	Id No	Name of Officer	Present Place of Posting	Place to which transferred
1	6130	NARESH KUMAR	Banda	Gonda
2	6180	CHANDRA BHAN SINGH	Firozabad	Sitapur
3	6045	ANIL KUMAR-V	Gonda	Banda
4	6053	MANOJ KUMAR SINGH-III	Pilibhit	Firozabad
5	6115	RAKESH KUMAR-VI	Sitapur	Pilibhit

BY ORDER OF THE COURT,

(SHEO KUMAR SINGH-I)
REGISTRAR GENERAL

No.180(i)/JR(S)/2016 Dated: Allahabad : Apr 29, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow
4. The Director, Instt. of Judicial Training & Research, UP, Lucknow (Information available on E-mail)
5. All the District & Sessions Judges, Sub-ordinate to High Court of Judicature at Allahabad (Information available on E-mail)
6. The Sr. Registrar, High Court, Lucknow Bench, Lucknow with the request to place this before Hon'ble Judges sitting at Lucknow for their Lordship's kind information (Information available on E-mail)
7. The Officer on Special Duty/Incharge Computer Centre, High Court, Allahabad
8. The Registrar (Confidential), High Court, Allahabad
9. The Joint Registrar (Budget), High Court, Allahabad
10. The Section Officer (Admin. A-3) Section, High Court, Allahabad
11. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this before Hon'ble Judges for their Lordship's kind information (Information available on E-mail)

BY ORDER OF THE COURT,

(RAJIV SHARMA)
JT. REGISTRAR (S)